NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/131/(IB)/2017

NAME OF THE PETITIONER(S)

: A. SOMASUNDARAM

NAME OF THE RESPONDENT(S)

: MARG PROPERTIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. Govinoans Counser for M For Survey RAJ B. n. S. V. J. ARUL RAJ ADVICATED For Respondents Voluments

ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present and prayed time for making submissions. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc